

NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH
CHENNAI

17

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 05.08.2019

PRESENT: SHRI B.S.V PRAKASH KUMAR, MEMBER (JUDICIAL)
SHRI. ANIL KUMAR B, MEMBER (TECHNICAL)


APPLICATION NUMBER :
PETITION NUMBER : CP/3/2017
NAME OF THE PETITIONER(S) : PRAKASH REXINE PVT LTD & 3 OTHERS
NAME OF THE RESPONDENT(S) : G. SHREEPAL SAMDARIYA
UNDER SECTION : 241/242

S.No.	Name (in Capital)	Represented by	Signature
1)	G. SHREEPAL		
2)	Aruna Ganes	Counsel for Petitioner	
3)	G. NARRESH KUMAR	PETITIONERS	
4)	G.P. Jain	PETITIONERS	

ORDER

Both the sides are present. List the matter for reporting on 04.10.2019 at 10.30 A.M.


(ANIL KUMAR B)
MEMBER (TECHNICAL)
ghk


(B.S.V. PRAKASH KUMAR)
MEMBER (JUDICIAL)